

Annexure -4														
Name of Corporate Debtor: <b>Vikas Procon Private Limited</b> : Date of Commencement of CIRP: <b>19.04.2023</b> : List of Creditors as on: <b>22.08.2023</b>														
List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditor)														
S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc						
1	Shivam Fashion	5/5/2023	8,056,879.00	1,441,000.00	Unsecured	-	No	5.97%	-	-	0.00	6,615,879.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.	
2	Shivam Embroidery	5/5/2023	8,732,324.00	1,350,000.00	Unsecured	-	No	5.60%	-	-	572,648.00	6,809,676.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.	
3	Equilateral Enterprises	5/5/2023	16,480,812.00	4,900,000.00	Unsecured	-	No	20.31%	-	-	0.00	11,580,812.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.	
4	Dhirubhai Anandbhai Viradiya	5/5/2023	2,550,349.00	400,000.00	Unsecured	-	No	1.66%	-	-	0.00	2,150,349.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.	
5	Mehul Vinodbhai Jagani	5/5/2023	4,861,153.00	1,200,000.00	Unsecured	-	No	4.97%	-	-	0.00	3,661,153.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.	

6	Shivam Tex	5/5/2023	11,584,362.00	1,600,000.00	Unsecured	-	No	6.63%	-	-	0.00	9,984,362.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
7	Devshibhai Veljibhai Bhakhar	5/5/2023	4,613,732.00	800,000.00	Unsecured	-	No	3.32%	-	-	0.00	3,813,732.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
8	Yagnesh Ponkia	6/9/2023	4,000,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	4,000,000.00	
9	Gaurang Desai	6/13/2023	1,656,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	1,656,000.00	
10	Maheshbhai Fulabhai Hirpara (Prop:Khushi Fashion )	6/9/2023	761,146.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	761,146.00	
11	Saroj Jhanwar	6/9/2023	3,096,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	3,096,000.00	
12	Lali Prasad Jhanwar	6/9/2023	860,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	860,000.00	
13	Shashikant Rameshbhai Mangroliya	6/9/2023	920,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	920,000.00	
14	Jignesh Bharatbhai Bhandari	6/9/2023	1,314,080.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	1,314,080.00	
15	Nirmala K Agrawal	6/11/2023	1,104,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	1,104,000.00	
16	Kapil Agrawal	6/11/2023	368,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	368,000.00	
17	Atulbhai R Kothia	6/9/2023	581,440.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	581,440.00	
18	Meena P sharma	6/26/2023	3,644,800.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	3,644,800.00	
19	Dhanlaxmi textiles brajesh shah	6/11/2023	4,784,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	4,784,000.00	
20	Shobhadevi Jajoo	7/1/2023	918,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	918,000.00	
21	Ramkishor Jajoo	7/1/2023	499,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	499,000.00	
22	Ghanshyambhai lodaliya	7/6/2023	300,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	300,000.00	
23	Arvod Bhai Jain	7/6/2023	300,000.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	300,000.00	
24	Ashok Bansal	7/14/2023	7,543,233.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	7,543,233.00	
25	Usha Bansal	7/14/2023	917,863.00	0.00	Unsecured	-	No	0.00%	-	-	0.00	917,863.00	
26	Vipul Bhatukbhai Bhuva	7/17/2023	1,763,974.00	500,000.00	Unsecured	-	No	2.07%	-	-	12,672.00	1,251,302.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
27	Aarti Maheshbhai Viradiya	7/17/2023	3,346,190.00	900,000.00	Unsecured	-	No	3.73%	-	-	27,485.00	2,418,705.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.

	28	Nikita Sandipbhai Boghra	7/17/2023	6,294,190.00	1,675,000.00	Unsecured	-	No	6.94%	-		50,700.00	4,568,490.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
	29	Manish Dhirubhai Viradiya	7/17/2023	3,346,190.00	900,000.00	Unsecured	-	No	3.73%	-		29,245.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
	30	Rina Vipulbhai Bhuva	7/17/2023	3,342,391.00	900,000.00	Unsecured	-	No	3.73%	-		25,446.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
	31	Shivam Creation	7/17/2023	4,554,445.00	900,000.00	Unsecured	-	No	3.73%	-		1,237,500.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
	32	Naynaben Bharatbhai Shekhaliya	5/5/2023	5,139,747.00	1,246,200.00	Unsecured	-	No	5.16%	-		146,150.00	3,747,397.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
	33	Vishal Ghanshyambhai Kachhadiya	7/18/2023	3,300,832.00	853,500.00	Unsecured	-	No	3.54%	-		0.00	2,447,332.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
:		<b>Total</b>		<b>121,535,132.00</b>	<b>19,565,700.00</b>				<b>81.09%</b>			<b>2,101,846.00</b>	<b>99,867,586.00</b>	